

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.2
IA (IBC)/72/11/GB/2022
in C.P. (IB)/14/7/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

In the matter of:

Everest Infra Energy Ltd.
Versus
M/s. Shree Salasar Properties & Finance Pvt. Ltd. & Anr.

Section: Under Rule 11 of NCLT Rules, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. SAURAV JAIN	Advocate	Petitioners	Present in Video Conference
2.	MR. SHAUNAK MITRA	Advocate	Petitioners	
3.	MR. SHASHI AGARWAL	FCA	Respondent	

ORDER

Date of Order: 01.12.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the Order passed in the main Petition C.P. (IB)/14/7/GB/2022, this IA is adjourned.

2. **List the matter along with the main Petition on 09.12.2022.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/D-01.12.2022/**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**